

1977 (English versions) and 10th December, 1977 (Hindi version).

(2) The Refined Groundnut Oil (Regulation of Refining and Price) Control (Amendment) Order, 1978, published in Notification No. S.O. 25 (E) in Gazette of India dated the 19th January, 1978.

(3) S.O. 59 (E) published in Gazette of India dated the 2nd February, 1978, rescinding the Mustard Oil (Price Control) Order, 1977.

(4) The Pulses, Edible Oilseeds and Edible Oils (Storage Control) Amendment Order, 1978, published in Notification No. S.O. 64 (E) in Gazette of India dated the 4th February, 1978 (English version) and 11th February, 1978 (Hindi version). [Placed in Library. See No. LT-1571/78].

NATIONAL DEVELOPMENT BONDS (AMDT.) RULES, 1977, 11TH VALUATION REPORT OF L.I.C. AS ON 31-3-77 AND NOTIFICATIONS

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table:

(1) A copy of Notification No. S.O. 4062 (Hindi and English versions) published in Gazette of India dated the 20th September, 1975 issued under section 6 of the Indian Coinage Act, 1906. [Placed in Library. See No. LT-1572/78].

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 21 of the Indian Coinage Act, 1906:—

(i) The Indian Coinage Rules, 1975 (Development Oriented Coins, 1975) published in Notification No. S.O. 4063 in Gazette of India dated the 20th September, 1975.

(ii) The Indian Coinage Rules, 1976, (Development Oriented Coins, 1976) published in Notification No. S.O. 1721 in Gazette of India dated the 29th May, 1976.

(iii) The Coinage (Weight and Remedy of Coins of Rupees Fifty and Ten and Paise Ten and Five Coined for Save for Development) Rules, 1977 published in Notification No. S.O. 1999 in Gazette of India dated the 18th June, 1977. [Placed in Library. See No. LT-1573/78].

(3) A copy each of the following Notifications (Hindi and English versions) under section 38 of the Central Excises and Salt Act, 1944:—

(i) The Central Excise (Twenty-eighth Amendment) Rules, 1977 published in Notification No. G.S.R. 1695 in Gazette of India dated the 17th December, 1977.

(ii) The Central Excise (Twenty-ninth Amendment) Rules, 1977, published in Notification No. G.S.R. 772 (E) in Gazette of India dated the 23rd December, 1977.

(iii) Central Excise (Amendment) Rules, 1978, published in Notification No. G.S.R. 27 (E) in Gazette of India dated the 10th January 1978.

(iv) The Central Excise (Second Amendment) Rules, 1978, published in Notification No. G.S.R. 44 (E) in Gazette of India dated the 25th January, 1978, together with an explanatory memorandum. [Placed in Library. See No. LT-1574/78].

(4) A copy of the National Development Bonds (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 725 (E) in Gazette of India dated the 1st December, 1977,

under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959. [Placed in Library. See No. LT-1575/78].

(5) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 785 (E) to 789 (E) published in Gazette of India dated the 30th December, 1977 together with an explanatory memorandum.

(ii) G.S.R. 4 (E) published in Gazette of India dated the 4th January, 1978 together with an explanatory memorandum.

(iii) G.S.R. 33 (E) published in Gazette of India dated the 13th January, 1978 together with an explanatory memorandum.

(iv) G.S.R. 54 (E) and 55 (E) published in Gazette of India dated the 30th January, 1978 together with an explanatory memorandum.

(v) G.S.R. 59 (E) published in Gazette of India dated the 31st January, 1978 together with an explanatory memorandum.

(vi) G.S.R. 60 (E) and 61 (E) published in Gazette of India dated the 31st January, 1978 together with an explanatory memorandum.

(vii) G.S.R. 72 (E) published in Gazette of India dated the 9th February, 1978 together with an explanatory memorandum.

(viii) G.S.R. 74 (E) published in Gazette of India dated the 16th February, 1978 together with an explanatory memorandum. [Placed in Library. See No. LT-1576/78].

(6) A copy each of the following Notifications (Hindi and En-

glish versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 1739 published in Gazette of India dated the 31st December, 1977 together with an explanatory memorandum.

(ii) G.S.R. 30 (E) published in Gazette of India dated the 13th January, 1978 together with an explanatory memorandum.

(iii) G.S.R. 76 published in Gazette of India dated the 14th January, 1978 together with an explanatory memorandum.

(iv) G.S.R. 34 (E) and 35 (E) published in Gazette of India dated the 17th January, 1978 together with an explanatory memorandum.

(v) G.S.R. 52 (E) published in Gazette of India dated the 28th January, 1978 together with an explanatory memorandum.

(vi) G.S.R. 179 published in Gazette of India dated the 28th January, 1978 together with an explanatory memorandum.

(vii) G.S.R. 63 (E) published in Gazette of India dated the 3rd February, 1978 together with an explanatory memorandum.

(viii) G.S.R. 65 (E) to 67 (E) published in Gazette of India dated the 4th February, 1978 together with an explanatory memorandum.

(ix) G.S.R. 240 published in Gazette of India dated the 11th February, 1978 together with an explanatory memorandum. [Placed in Library. See No. LT-1577/78].

(7) A copy of the Eleventh Valuation Report (Hindi and English versions) of the Life Insurance Corporation of India as on the 31st March, 1977 under section

29 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-1579/80].

(8) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 29 of the Regional Rural Banks Act, 1976:—

(i) The Sultanpur Kshetriya Gramin Bank (Meetings of Board) Rules, 1977, published in Notification No. S.O. 3973 in Gazette of India dated the 24th December, 1977.

(ii) The Uttar Banga Kshetriya Gramin Bank (Meetings of Board) Rules, 1977, published in Notification No. S.O. 3974 in Gazette of India dated the 24th December, 1977.

(iii) The Pandyan Grama Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 3975 in Gazette of India dated the 24th December, 1977.

(iv) The Vaishali Kshetriya Gramin Bank (Meetings of Board) Rules, 1977, published in Notification No. 3976 in Gazette of India dated the 24th December, 1977.

(v) The Monghyr Kshetriya Gramin Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 3977 in Gazette of India dated the 24th December, 1977.

(vi) The Bundelkhand Kshetriya Gramin Bank (Meetings of Board) Rules, 1977, published in Notification No. S.O. 3978 in Gazette of India dated the 24th December, 1977.

(vii) The Santhal Parganas Gramin Bank (Meetings of Boards) Rules, 1977, published in Notification No. S.O. 3979 in Gazette of India dated the 24th December, 1978.

(viii) The Hardoi-Unnao Gramin Bank (Meetings of Board) Rules, 1977, published in Notification No. S.O. 3980 in Gazette of India dated the 24th December, 1977. [Placed in Library. See No. LT-1578/78].

12.03 hrs.

STATEMENT BY PRIME MINISTER
RE. HIS PARTICIPATION IN THE
COMMONWEALTH HEADS OF GO-
VERNMENT REGIONAL MEETING
HELD AT SYDNEY

THE PRIME MINISTER (SHRI MORARJI DESAI): On the 17th of February I returned from the meeting of the Commonwealth Heads of Government of Asian and Pacific Region, which was held in Sydney for the first time. The initiative for this Conference was taken by Prime Minister Fraser of Australia at the Commonwealth Conference held in London last June. Even at that time, I had welcomed the proposal since I believed that a smaller regional meeting could be more useful and effective in initiating and pursuing plans for cooperation in a number of fields, mainly economic. We were glad to note that the Sydney meeting was attended by the Heads of Government of all the 12 countries in the region. I was accompanied by a delegation which included the Minister for External Affairs.

From India's point of view, the Conference served an important purpose in bringing together the leaders of the Commonwealth countries in the Asian and the Pacific region, some of them from small countries like Nauru, West Samoa and Tonga, with which we have not had close contacts. I also had a valuable opportunity to renew my acquaintance with President Ziaur Rahman of Bangladesh, President Jayawardene of Sri Lanka, Prime Minister Lee Kuan Yew of Singapore, Prime